

Annexure – 5

Name of the corporate debtor: Zenica Cars India Private Limited; Date of commencement of CIRP:22.03.2021 (Order served to IRP dated 24.03.2021); List of creditors as on: 26.05.2022

List of operational creditors (Workmen)
(Amount in INR)

| S.No. | Name of authorised representative, if any | Name of work man | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|-------|---|------------------|---------------------------|----------------|---------------------------|-----------------|------------------------|--------------------------------------|----------------------------|--|------------------------------------|------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % voting share in CoC, if applicable | | | | | |
| NA | | | | | | | | | | | | | |